

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 112**

**CP (IB) No. 268/Chd/Pb/2023**

**IN THE MATTER OF:**  
**Deep Builders**

**...Petitioner-Operational Creditor**

**Versus**

**Nature Heights Infra Ltd.**

**... Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Order delivered on 15.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 22.05.2024.

Sd/-  
**Court Officer**